INSOLVENCY AND BANKRUPTCY BOARD OF INDIA 16th WORKSHOP FOR INSOLVENCY PROFESSIONALS

14th -15th June, 2019

Ahmedabad Management Association, ATIRA Campus, Dr. Vikram Sarabhai Marg, Ahmedabad - 380015, Gujarat

Day 1 –14th June, 2019 (Friday)						
Time	Sessions	Resource Person				
09:30 - 10:00	Registration					
10:00 - 11:00	Inauguration	Dr. (Ms.) Mukulita Vijayawargiya, Whole Time Member, IBBI				
11:00 – 12:15	Powers, Duties, Obligations and Liabilities of IRP and RP, Professional	Mr. Shalabh Kumar Daga, Insolvency Professional				
	Help, Insurance					
12:15 – 12:30	Tea/Coffee					
12:30 – 13:45	Valuation, Information Memorandum	Mr. Rajeev Ramesh Shah, RBSA Advisors				
13:45 – 14:45	Lunch					
14:45 - 16:00	EoI, Section 29A Ineligibility, Evaluation Matrix and Resolution Plan	Mr. R. D. Choudhary, Insolvency Professional				
16:00 - 16:15	Tea/Coffee					
16:15 – 17:30	Liquidation, and Liquidation Estate	Mr. Savan Godiawala, Partner, Deloitte				
	Day 2 – 15 th June, 2019 (Saturda	ay)				
Time	Sessions	Resource Person				
10:00 – 11:30	IBC from the lens of Adjudicating Authority	Mr. H.P. Chaturvedi, Member (J), NCLT, Ahmedabad				
		Ms. Manorama Kumari, Member (J), NCLT, Ahmedabad				
11:30 – 11:45	Tea/Coffee					
11:45 – 13:15	IBC and Emerging Jurisprudence	Mr. Nipun Singhvi, Advocate				
13:15 – 14:15	Lunch					
14:15 - 15:45	Dealing with PUFE Transactions, Filings, Forensic Audit	Mr. Rohit Goel, Deloitte				
15:45 - 16:00	Tea/Coffee					
16:00 – 17:30	Running the CD as a Going Concern, Dealing with Non-cooperation, Interim Finance	Mr. Devendra Jain, Insolvency Professional				

For any clarification, please contact Mr. Raghav Maheshwari, Assistant Manager, IBBI on Mobile: 8989611000 and 011-23462997, email – workshop.ip@ibbi.gov.in